

ACT NO. II OF 1936.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on
the 21st April, 1936.)

An Act further to extend the operation of the Salt (Additional Import Duty) Act, 1931.

WHEREAS it is expedient further to extend the
operation of the Salt (Additional Import Duty)

XIV of 1931. Act, 1931; It is hereby enacted as follows :—

1. This Act may be called the Salt Additional Short title.
Import Duty (Extending) Act, 1936.

XIV of 1931. 2. In sub-section (3) of section 1 of the Salt (Addi- Amendment of
tional Import Duty) Act, 1931 (hereinafter referred to section
as the said Act), for the figures "1936" the figures Act XIV of
"1938" shall be substituted. 1931.

3. In sub-section (1) of section 3 of the said Act, Amendment of
for the word "two" the word "one" shall be section
substituted. Act XIV of
1931.

Price anna 1 or 1½d.

GIPD-80LD-23.5.36-4,500.